

**GOVERNMENT OF INDIA  
MINISTRY OF EXTERNAL AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO.2869  
TO BE ANSWERED ON 10.07.2019**

**ANTI-INDIA ACTIVITY ON INDO-NEPAL BORDER**

†2869. DR. RAMAPATI RAM TRIPATHI:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the Anti-India activities have increased reportedly at Indo-Nepal border;
- (b) if so, the details thereof; and
- (c) the steps taken/being taken by the Government to check such activities?

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS  
[SHRI V. MURALEEDHARAN]**

(a) & (b) India-Nepal border is an open border allowing free movement for citizens of both the countries. Although from time to time the open border is misused by unscrupulous elements for smuggling contraband items, fake currency and other criminal activities, there has been no substantial increase thereof.

(c) Both sides cooperate closely to counter such activities. A comprehensive bilateral institutional framework has been established, with regular meetings at the levels of Home Secretaries, border guarding forces, i.e. Sashastra Seema Bal (SSB) of India and Armed Police Force (APF) of Nepal, and at the district administration level, to strengthen cross-border cooperation to curb such activities. The Government of Nepal has assured that it will not allow its territory to be used for any activity inimical to India.

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